

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 9

C.P. (IB)/568(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **31.10.2023**

NAME OF THE PARTIES: **RAJENDRA SHANKARRAO KUTTE V/s**
 ATHARVA CONSTRUCTIONS PUNE
 PRIVATE LIMITED

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/568(MB)2023

- 1) None present for the Financial Creditor when the matter is called out. Ms. Pooja Gera, Ld. Counsel for the Corporate Debtor is present.
- 2) Ld. Counsel for the Corporate Debtor informed this Bench that Affidavit in Reply to the Company Petition is ready; however, seeks couple of days to have it filed in the Registry. Time is allowed. Corporate Debtor is directed to place it on record

well before the adjourned date by duly serving a copy to the other side well in advance.

3) At request, stand over to 29.11.2023, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**